

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.314**  
IA-5701/2021IA-5702/2021IA-5703/2021IA-5704/2021  
In  
IB-1066(ND)/2020

**IN THE MATTER OF:**

Devinder Yadav & Ors

**Vs.**

GRJ Distributors and Developers Private Limited

....**APPLICANT / PETITIONER**

.....**RESPONDENT**

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 01.04.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Piyush Singh, Adv. Aditi Sinha

Mr. Lokesh Bhola and Mr. Rahul Rajan, Advocates

For the Respondent

: Mr. Vivek Kohli, Senior Advocate, Sandeep Bhuraria,

Mr. Purbhasha Panda, Aman Anand Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 05.05.2022.



**(Madhu Narula)**

**Court Officer (Court III)**